

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-58/2001/3999/A**

From :- Shri Kaushik Kumar Sharma,  
Joint. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Thaneswar Kalita  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 20<sup>th</sup> October, 2020

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJ.XIV-5/2004-2020/3734/E, dtd. 19<sup>th</sup> October, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the Civil vacation w.e.f 22.10.2020 to 04.11.2020 along with headquarter leave permission, by your official vehicle, at your own cost, w.e.f. the evening of 21.10.2020 till the morning of 05.11.2020, as prayed for. The Addl. District and Sessions Judge, Dhubri and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/2001/4000 - /A, dated 20.10.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rdgr